

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) (Plan)/08/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)(Plan)/08/2024**

**Present:** Ld. Senior Counsel Mr. DV Sitha Ram Murthy along with Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Pradeep Joy for the Respondent No.1.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Ld. Counsel Mr. Palash Taing for the CoC.

**Matter is adjourned to 19.04.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**